

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &
IA NOS. 183, 184, 185 & 186 OF 2015 & IA NO. 1255 OF
2018**

Dated: 13th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Niko Resources Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Abhas Kumar
Mr. K.R. Sasiprabhu
Mr. Aditya Shandilya

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1
Mr. Piyush Joshi
Ms. Sumiti Yadava for R-2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **05.12.2018.**

**(B.N. Talukdar)
Technical Member (P&NG)
ts/vg**

**(Justice Manjula Chellur)
Chairperson**